

13.00 hrs.

PAPERS LAID ON THE TABLE

ACTION TAKEN ON RECOMMENDATIONS
OF COMMITTEE ON BROADCASTING
AND INFORMATION MEDIA ON
RADIO AND TELEVISION

The Minister of State in the Ministry of Information and Broadcasting and in the Department of Communications (Shri Sher Singh) : On behalf of Shri Satya Narayan Sinha. I beg to lay on the Table a statement (Hindi and English versions) showing decisions taken on twenty-one recommendations of the Committee on Broadcasting and Information Media on Radio and Television which have a bearing on the conversion of All India Radio and Television into two autonomous corporations. [*Placed in Library Sec. No. LT-3350/70.*]

REPORT OF TARIFF COMMISSION ETC.

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals (Shri D. R. Chavan) : I beg to lay on the Table a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951 :

(1) (i) Report (1968) of the Tariff Commission on the Fair Selling Prices of Drugs and Pharmaceuticals (Volumes I and II).

(ii) Government Resolution No. 3 (52) /68 C. H. III dated the 30th April, 1970 notifying Government's decisions on the above Report.

(2) A statement showing reasons why the documents mentioned at (1) above could not be laid on the Table within the period prescribed in sub-section (2) of section 16 of the said Act. [*Placed in Library Sec. No. LT-3351/70.*]

NOTIFICATIONS UNDER THE ESSEN-
TIAL COMMODITIES ACT

The Minister of State in the Ministry of Food, Agriculture, Community De-

velopment and Cooperation (Shri Anasahib Shinde) : I beg to lay on the Table :

(1) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :

(i) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1970 (Hindi version) published in Notification No. G. S. R. 157, in Gazette of India dated the 18th April, 1970.

(ii) G. S. R. 218 (Hindi version) published in Gazette of India dated the 11th April, 1970 rescinding the Andhra Pradesh Rice and Paddy (Restriction on Movement) Order, 1965.

(iii) The Foodgrains Movement Restrictions (Exemption of Seeds) Order, 1970 (Hindi version), published in Notification No. G. S. R. 233 in Gazette of India dated the 11th April, 1970.

(iv) G. S. R. 266 (Hindi version) published in Gazette of India dated the 11th April, 1970.

(v) The Sugarcane (Control) Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 620 in Gazette of India dated the 8th April, 1970.

(vi) The Sugar (Control) Amendment Order, 1970 (Hindi and English versions) published in Notification No. G. S. R. 621 in Gazette of India dated the 8th April, 1970. [*Placed in Library Sec. No. LT-3352/70.*]

(2) A copy of Notification No. G. S. R. 618 published in Gazette of India dated the 11th April, 1970, making certain amendment to Notification No. G. S. R. 1842 dated the 24th December, 1964, under section 12A of the Essential Commodities Act, 1955. [*Placed in Library Sec. No. LT-3353/70.*]